Annexure-7															
Name of the Corporate Debtor: Pilot Mines and Minerals Private Limited															
							Date of commencement of Liquidation: 17.10	nent of Liquidation: 17.10.2023					List of Stakeholders as on: 09.01.2024		
	List of Other Stakeholders, if any, (other than financial creditors and operational creditors)														
SI. No.	SI. No. Name of Category of Details of claim received					Details of claim admitted				Amount of	Amount	Amount	Amount	Remarks, if any	
	Stakeholders	stakeholders (Date of receipt	Amount	Amount	Nature of	Amount	Whether	Amount	% share in	contingent	of any	of claim	of claim	
		preference	of claim	claimed	of claim	claim	covered by	lien /	covered	total	claim	mutual	not	under	
		shareholders /		[Amount	admitted		lien or	attachment	by	amount		dues, that	admitted	verificatio	
		equity		in Rs.]			attachment	removed?	guarantee	of claim		may be		n	
		shareholders /					pending	(Yes/No)		admitted		set-off			
		partners					disposal								
						-	NIL	•	•	•	•	•	•		
	TOTAL			-	-		-			-	-	-	-	-	